

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.08.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6129 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dr. Mamta Binani Vs. Rolta International Inc. & Ors.	Aakanksha Nehra
2.	I.A. No. 6151 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Deputy Commissioner of Commercial Tax & GST Vs. Kshtiz Chhawchharia	Anand Das
3.	I.A. No. 6186 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 95 of 2024	Katha-O-Kahini (Booksellers) Private Limited Vs. Sushila Jain	Arjun Asthana
4.	I.A. No. 6187 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 95 of 2024	Katha-O-Kahini (Booksellers) Private Limited Vs. Sushila Jain	Arjun Asthana
5.	I.A. No. 6202 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Amit Chaturvedi Vs. Stressed Assets Stabilization Fund & Anr.	Arun Saxena

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